

DIVISION BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/101(KB)2023
IN
C.A.(CAA)/53(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR,
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	PRATHANA INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)
For the Petitioner
Ms. Neha Somani, PR. CS

ORDER

1. Ld. Professional for the Petitioner present.
2. Post this matter on **03.10.2023** for filing report by the office of RD.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)